

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2083**  
TO BE ANSWERED ON 16.12.2021

**ESTABLISHMENT OF HEAVY WATER REACTOR**

2083 # Shri Naresh Bansal:

Will the Prime Minister be pleased to state:

- (a) whether Government during the last few years has decided to establish indigenous heavy water reactors in the country and whether an indigenous heavy water reactor is being constructed in the State of Uttarakhand as well;
- (b) if so, the details thereof; and
- (c) the current status in this regard and by when these reactors will start producing clean energy?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

(a)&(b) The Government in June-2017 accorded administrative approval and financial sanction for ten (10) indigenous Pressurized Heavy Water Reactors (PHWRs) with an aggregate capacity of 7000 MW to be set up in fleet mode. The details are given below:

Project	Location & State	Capacity (MW)
Kaiga-5&6	Kaiga, Karnataka	2 X 700
GHAVP- 3&4	Gorakhpur, Haryana	2 X 700
Chutka-1&2	Chutka, Madhya Pradesh	2 X 700
Mahi Banswara-1 to 4	Mahi Banswara, Rajasthan	4 X 700

Presently, there is no proposal to set up nuclear power plant in the state of Uttarakhand.

- (c) Presently, pre-project activities including land acquisition (where land is not available / acquired), obtaining statutory clearances, geo-technical investigations, various studies, development of site infrastructure, construction of R&R colony, etc. are in progress at the sites. These reactors are planned to be setup in fleet mode progressively by the year 2031.

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